

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/372(KB)2018
COMP.APPL/1233(KB)2019, COMP.APPL/1359(KB)2019,
COMP.APPL/1565(KB)2019, COMP.APPL/1356(KB)2019,
COMP.APPL/1232(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	DR. SAIBAL CHOWDHURY & ANR VS MAHABIR TEA ESTATE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **5th April, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**